

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:48
ANSWERED ON:24.07.2000
SALE OF DUBIOUS MINERAL WATER
DINESH CHANDRA YADAV;RAMCHANDRA PASWAN

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) Whether the Government are aware of the flourishing trade of selling dubious mineral water in the country by unscrupulous traders and distributors;
- (b) if so, whether any study has been made by the Government to identify the traders and distributors engaged in the dubious trade of mineral water;
- (c) if so, the details thereof; and
- (d) if not, the action taken/proposed to be taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (PROF. RITA VERMA)

(a) to (d) Standard has been laid down for mineral water in the Prevention of Food Adulteration (PFA) Rules, 1955 to ensure its quality. The quality of this product in terms of the standard is monitored through the State Food authorities who are vested with the responsibility of enforcing the provisions of the PFA Act, 1954 and the Rules thereunder. No specific study to identify traders and distributors engaged in dubious trade of mineral water has been conducted. However, details of mineral water samples lifted and found adulterated in different States, to the extent information has been furnished by them, is given at Annexure. To further monitor the quality of this product, Govt. has recently issued a draft notification under the Prevention of Food Adulteration Act, 1954 to bring the manufacture, sale or exhibiting for sale of mineral water under the compulsory certification scheme of Bureau of Indian Standards.

S.No. Name of the States Samples lifted Adulterated

1. NCT of Delhi 1996 8 6
1997 6 3
1998 7 3

2. Lakshadweep Mineral water not manufactured or marketed.

3. Arunachal Pradesh Random sampling done. No adulterated Sub-standard mineral water detected in the State.

4. Goa 29 2

5. Chandigarh Admn. 1996 6 Nil
1997 6 Nil
1998 9 Nil

6. Rajasthan 16 Nil

7. Kerala 1996-97 7 -
1997-98 70 3
1998-99 72 8

8. Daman & Diu 8 Nil
9. Meghalaya 4 Nil
10. Maharashtra 104 12
11. Mizoram Nil
12. Pondicherry Frequent samples drawn, no sample found adulterated.
13. Orissa 1996 2 -
 1997 20 2 adulterated
 1 misbranded
 1998 34 14
14. Karnataka 1997-98 8 Nil
 1998-99 20 3
15. Nagaland Few samples lifted all were within PFA units.
16. Punjab 1 1
17. Tripura Random sampling done. No adulterated mineral water detected.
18. Gujarat 206 24
19. West Bengal 22 3 adulterated
 4 misbranded
20. Andhra Pradesh 1997 38 5
 1998 209 51
 1999 431 103
 (upto Aug`99)
21. Andaman & Nicobar 1999 9 Nil
22. Assam 1998 Nil Nil
 1999 13 Nil
 (upto Nov.)